24-03-2023 Regarding measures to prevent air pollution caused by the fire at Brahmapuram Waste Plant, Kochi, Kerala.-laid MATTERS UNDER RULE-377 Eden, Shri Hibi Waste Treatment Respiratory Diseases

Title: Regarding measures to prevent air pollution caused by the fire at Brahmapuram Waste Plant, Kochi, Kerala.-laid

SHRI HIBI EDEN (ERNAKULAM): Kochi city and its neighbouring areas were engulfed in toxic fumes after an incident of fire at Brahmapuram Waste Plant. Many have to undergo treatments for respiratory diseases, colds and Skin burns. Experts have warned that the residents of Kochi could experience serious long-term health problems in the after-effect of air pollution. Smoke-containing deadly Chemical compounds including dioxin have covered Kochi for more than 10 days. I urge upon the Government to undertake the following:

- 1. Conduct a survey by a medical expert team from AIIMS to understand the health condition of the local residents, and its long-term after-effects and take the initiative to provide necessary treatment facilities.
- 2. To conduct an environmental study by an expert national team to evaluate the depth of pollution happened in the district.
- 3. To declare the incident as a national disaster.
- 4. To probe, if there is any human intervention in the fire, the culprits should be found and punishment should be given in time.
- 5. Central Government to allocate funds to build an advanced waste treatment plant.
- 6. All legal precautions should be strengthened to prevent the recurrence of such incidents.